

RESUMÉ OF WORK DONE BY LOK SABHA

**FOURTEENTH LOK SABHA
EIGHTH SESSION, 2006**

LOK SABHA SECRETARIAT, NEW DELHI
October, 2006/Asvina, 1928 (Saka)

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FOURTEENTH LOK SABHA—EIGHTH SESSION
(24th July, 2006 to 25th August, 2006)



LOK SABHA SECRETARIAT
NEW DELHI

October, 2006/Asvina, 1928 (Saka)

T.O. No. 1/14LS Vol. VIII

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Published under Rule 382 of the Rules of Procedure and Conduct of
Business in Lok Sabha (Eleventh Edition) and Printed by the Manager,
Government of India Press, Minto Road, New Delhi.

PREFACE

This Publication contains a brief resumé of work done in the Fourteenth Lok Sabha during the Eighth Session *i.e.* from the 24th July to 25th August, 2006.

NEW DELHI;
October, 2006

Asvina, 1928 (Saka)

P.D.T. ACHARY,
Secretary-General.

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1. DURATION OF SESSION

- (1) Date of Commencement : *24.7.2006
- (2) Total Number of days of Session : 33
- (3) Number of Actual days of Sittings : 22
- (4) Date of Adjournment *sine-die* : **25.8.2006
- (5) Date of Prorogation : 30.8.2006

* The first sitting commenced with the playing of National Anthem.

** Originally, the Session was scheduled to conclude on 30 August, 2006. However, the session concluded on 25 August, 2006, as per the decision taken in the meeting of Hon'ble Speaker with Leaders of Parties held on 28.7.2006 to cancel the sittings fixed for 28th, 29th and 30th August, 2006. In order to compensate the loss of time due to cancellation of above sittings it was decided that the House will sit late upto 8 p.m. daily from 1st August, 2006 to 18th August, 2006 which was accepted by all Leaders of Parties. The sitting ended with the playing of National Song.

2. ADJOURNMENT MOTION ADMITTED, DISCUSSED AND NEGATED

Sl. No.	Name of Member who had tabled notices	Subject matter of the notice	Date on which Admitted	Date on which Discussed	Time taken H. M.	Remarks
1.	Shri L.K. Advani	Failure of the Government to ensure security of the lives of innocent citizens from planned terrorist violence in various parts of the country as has been sharply highlighted by the recent serial bomb blasts in seven local trains in Mumbai on 11th July, 2006, killing more than 200 persons and injuring over 700.	25.7.2006	25.7.2006	6 06	The motion was discussed and negated by voice vote.

3. BILLS
(i) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/remarks
1	2	3	4	5	6	7	8	9
1.	The Payment and Settlement Systems Bill, 2006	25.7.2006	-	-	H. M. 0 04	-	-	Pending
2.	The Food Safety and Standards Bill, 2005	25.8.2005 (Earlier Session)	-	26.7.2006	4 09	52	46	Passed, as Amended
3.	The Dalmia Dadri Cement Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 2006	28.7.2006	-	-	01	-	-	Pending
4.	The Actuaries Bill, 2005	19.3.2005 (Earlier Session)	-	28.7.2006 2.8.2006	1 55	64	62	Passed, as Amended
5.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2006	31.7.2006	-	-	01	-	-	Pending

1	2	3	4	5	6	7	8	9
					H. M.			
6.	The Parliament (Prevention of Disqualification) Amendment Bill, 2006 as passed again by Rajya Sabha	*	28.7.2006	31.7.2006	5 45	10	-	Passed
7.	The Juvenile Justice (Care and Protection of Children) Amendment Bill, 2005	29.8.2005 (Earlier Session)	-	2.8.2006	2 44	43	43	Passed, as Amended
8.	The Assam Rifles Bill, 2006, as passed by Rajya Sabha	-	18.5.2006	3.8.2006	1 49	-	-	Passed
9.	The Produce Cess Laws (Abolition) Bill, 2006	15.5.2006	-	3.8.2006	1 29	-	-	Passed
10.	The Spirituous Preparations (Inter-State Trade and Commerce) Control (Repeal) Bill, 2006, as passed by Rajya Sabha	-	17.5.2006	3.8.2006	0 47	-	-	Passed
11.	The Cantonments Bill, 2006, as passed by Rajya Sabha	-	4.8.2006	14.8.2006 17.8.2006 18.8.2006	4 27	23	0	Passed
12.	The Aircraft (Amendment) Bill, 2006	7.8.2006	-	-	0 01	-	-	Pending
13.	The Government Securities Bill, 2004	21.12.2004 (Earlier Session)	-	7.8.2006	0 14	12	10	Passed, as Amended

14. The Protection of Human Rights (Amendment) Bill, 2006, as passed by Rajya Sabha	-	8.8.2006	23.8.2006 24.8.2006	2	44	-	-	Passed
15. The Appropriation (No. 4) Bill, 2006	11.8.2006	-	11.8.2006	0	03	-	-	Passed
16. The Appropriation (Railways) No. 4 Bill, 2006	11.8.2006	-	11.8.2006	0	03	-	-	Passed
17. The Central Silk Board (Amendment) Bill, 2006, as passed by Rajya Sabha	-	18.8.2006	22.8.2006	1	33	14	0	Passed
18. The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 2006	22.8.2006	-	23.8.2006	1	41	10	1	Passed, as amended
19. The Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill, 2005	16.8.2005 (Earlier Session)	-	22.8.2006 23.8.2006	1	34	39	39	Passed, as amended
20. The Pondicherry (Alteration of Name) Bill, 2006, as passed by Rajya Sabha	-	23.8.2006	24.8.2006	0	45	-	-	Passed

* The Bill was returned by the President for reconsideration by the Houses of Parliament with a message on 30.5.2006. Bill, as passed again by Rajya Sabha on 27.7.2006 was laid on the Table of Lok Sabha along with the message on 28.7.2006.

1	2	3	4	5	6	7	8	9	
					H.	M.			
21.	The Wild Life Protection (Amendment) Bill, 2006, as passed by <i>Rajya Sabha</i>	-	23.8.2006	25.8.2006	1	24	2	0	Passed
22.	The Essential Commodities (Amendment) Bill, 2006, as passed by <i>Rajya Sabha</i>	-	23.8.2006	-	-	-	-	-	Pending
23.	The Central Educational Institutions (Reservation in Admission) Bill, 2006	25.8.2006	-	-	-	-	-	-	Pending

SUMMARY

1. Bills pending at the end of last Session	27
2. Bills introduced	8
3. Bills opposed at introduction stage	3
4. Bills passed by Rajya Sabha and laid on the Table	7
5. Bills passed by Rajya Sabha and returned by Lok Sabha with amendments	Nil
6. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	Nil
7. Bills passed	17
8. Bills negatived	Nil
9. Bills withdrawn	Nil
10. Bills—part discussed	Nil
11. Motions for adjournment of debate on the Bills adopted	Nil
12. Bills referred to Select Committee	Nil
13. Bills referred to Joint Committee	Nil
14. Bills reported by Select Committee	Nil
15. Bills reported by Joint Committee	Nil
16. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
17. Bills referred to Standing Committees by Chairman/Speaker	10
18. Bills reported by Standing Committees	4
19. Bills pending at the end of Eighth Session of Fourteenth Lok Sabha	25

(ii) Bills referred to the Standing Committees and Presentation/Laying of Reports thereof

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/Rajya Sabha	Referred by Speaker/Chairman	Name of the Committee/Date of reference	Date of presentation/laying of reports	Remarks
1	2	3	4	5	6	7
1.	The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12.8.2005 (RS)	Chairman	Health and Family Welfare (24.8.2005)	28.7.2006	Pending in Rajya Sabha
2.	The Indian Telegraph (Amendment) Bill, 2006	19.5.2006 (LS)	Speaker	Information Technology (22.5.2006)	31.7.2006	Pending in Lok Sabha
3.	The Representation of the People (Amendment) Bill, 2006	27.2.2006 (RS)	Chairman	Personnel, Public Grievances, Law and Justice (28.3.2006)	4.8.2006	Pending in Rajya Sabha
4.	The Central Institute of English and Foreign Languages University Bill, 2006	20.3.2006 (RS)	Chairman	Human Resource Development (28.3.2006)	25.8.2006	Pending in Rajya Sabha
5.	The Sashastra Seema Bal Bill, 2006	28.7.2006 (RS)	Chairman	Home Affairs (4.8.2006)	-	Pending with the Committee

6.	The Rajiv Gandhi University Bill, 2006	31.7.2006 (RS)	Chairman	Human Resource Development (4.8.2006)	-	Pending with the Committee
7.	The Tripura University Bill, 2006	31.7.2006 (RS)	Chairman	Human Resource Development (4.8.2006)	-	Pending with the Committee
8.	The Sikkim University Bill, 2006	31.7.2006 (RS)	Chairman	Human Resource Development (4.8.2006)	-	Pending with the Committee
9.	The Payment and Settlement Systems Bill, 2006	25.7.2006 (LS)	Speaker	Finance (28.8.2006)	-	Pending with the Committee
10.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 2006	31.7.2006 (LS)	Speaker	Social Justice and Empowerment (28.8.2006)	-	Pending with the Committee
11.	The Dalmia Dabri Cement Limited (Acquisition and Transfer of Undertakings) Amendment Bill, 2006	28.7.2006 (LS)	Chairman	Industry (5.9.2006)	-	Pending with the Committee
12.	The Aircraft (Amendment) Bill, 2006	7.8.2006 (LS)	Chairman	Transport, Tourism and Culture (5.9.2006)	-	Pending with the Committee

1	2	3	4	5	6	7
13.	The Central Educational Institutions (Reservation in Admission) Bill, 2006	25.8.2006 (LS)	Chairman	Human Resource Development (5.9.2006)	-	Pending with the Committee
14.	The Code of Criminal Procedure (Amendment) Bill, 2006	23.8.2006 (RS)	Chairman	Home Affairs 5.9.2006	-	Pending with the Committee

(iii) Private Members' Bills

Sl. No.	Title of the Bill and member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	No. of Progress/ amendments carried	Remarks
1	2	3	4	5	6	7	8	9	
					H	M			
1.	The Compulsory Registration of Marriages Bill, 2005 by Shri Subodh Mohite, M.P.	28.7.2006	—	—	—	—	—	—	Pending
2.	The Code of Criminal Procedure (Amendment) Bill, 2005 (<i>Amendment of section 2, etc.</i>) by Shri Subodh Mohite, M.P.	28.7.2006	—	—	—	—	—	—	Pending
3.	The Cinematograph (Amendment) Bill, 2005 (<i>Amendment of section 5B</i>) by Shri Subodh Mohite, M.P.	28.7.2006	—	—	—	—	—	—	Pending
4.	The Indian Medicines Development Corporation Bill, 2005 by Shri Subodh Mohite, M.P.	28.7.2006	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
5.	The Constitution (Amendment) Bill, 2005 (<i>Insertion of new article 335A</i>) by Shri Chengara Surendran, M.P.	28.7.2006	—	—	—	—	—	Pending
6.	The Constitution (Amendment) Bill, 2005 (<i>Amendment of articles 341 and 342</i>) by Shri Chengara Surendran, M.P.	28.7.2006	—	—	—	—	—	Pending
7.	The Tailoring Workers (Welfare) Bill, 2006 by Shri P. Karunakaran, M.P.	28.7.2006	—	—	—	—	—	Pending
8.	The Indian Penal Code (Amendment) Bill, 2006 (<i>Insertion of new section 382A</i>) by Shri Bachi Singh Rawat, M.P.	28.7.2006	—	—	—	—	—	Pending
9.	The Wild Life (Protection) Amendment Bill, 2006 (Amendment of section 9) by Shri Bachi Singh Rawat, M.P.	28.7.2006	—	—	—	—	—	Pending
10.	The Prevention of Female Infanticide Bill, 2006 by Shri Mohan Singh, M.P.	28.7.2006	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
18.	The Consumer Goods (Mandatory Printing of Cost of Production and Maximum Retail Price) Bill, 2006 by Shri Hansraj Gangaramji Ahir, M.P.	28.7.2006	—	—	—	—	—	Pending
19.	The Forest Produce Management Board Bill, 2006 by Shri Hansraj Gangaramji Ahir, M.P.	28.7.2006	—	—	0-13 minutes taken on introduction of Bills from Sl. Nos. 1 to 19	—	—	Pending
20.	The Crop Insurance Bill, 2005 by Shri Iqbal Ahmed Saradgi, M.P.	12.8.2005	—	12.5.2006 (Seventh Session) 28.7.2006 14.8.2006	2-35 (excluding 1 hour & 23 minutes taken during Seventh Session)	—	—	Withdrawn by leave of the House.
21.	The Promotion of Self-Employment Bill, 2006 by Shri Chandrakant Khaire, M.P.	14.8.2006	—	—	—	—	—	Pending
22.	The National Commission for Exploitation of Natural Resources Bill, 2006 by Shri Chandrakant Khaire, M.P.	14.8.2006	—	—	—	—	—	Pending

23.	The Rights of Persons Suffering from Acquired Immuno Deficiency Syndrome Bill, 2006 by Shri Chandrakant Khaire, M.P.	14.8.2006	—	—	—	—	Pending
24.	The Girl Child (Welfare) Bill, 2006 by Shri Chandrakant Khaire, M.P.	14.8.2006	—	—	—	—	Pending
25.	The Constitution (Amendment Bill, 2006 (<i>Amendment of article 117, etc.</i>) by Shri Anandrao Vithoba Adsul, M.P.	14.8.2006	—	—	0-04 minutes taken on introduction of Bills from Sl. Nos. 21 to 25	—	Pending
26.	The Safai Karamcharis Insurance Scheme Bill, 2005 by Shrimati Krishna Tirath, M.P.	24.3.2005	—	14.8.2006	1-10	—	Withdrawn by leave of the House.
27.	The Abolition of Capital Punishment Bill, 2004 by Shri C.K. Chandrappan, M.P.	9.7.2004	—	14.8.2006	0-03	—	Discussion on motion for consideration not concluded. Pending

SUMMARY

(Private Members' Bills)

1. Bills pending at the end of the last session	168
2. Bills introduced	24
3. Bills withdrawn	2
4. Bills negatived	NIL
5. Bills removed from the Register of Pending Bills	NIL
6. Bills part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 2864 of Bulletin-Part II, dated 11.9.2006.	190

4. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken H M
1	2	3	4	5
*1.	Situation arising out of the spread of Chikungunya fever in various parts of the country, particularly in Andhra Pradesh and steps taken by the Government in this regard.	Shri K. Yerrannaudu	Dr. Ambumani Ramadoss 26.07.2006	00 34
*2.	Situation arising out of the RBI decision to allow outsourcing of certain vital banking activities including opening of accounts, issuing drafts and clearing operations and steps taken by the Government in this regard.	Shri Gurudas Dasgupta	Shri P. Chidambaram 28.07.2006	00 38
*3.	Situation arising out of reported violation of different awards given by the Water Dispute Tribunals.	Shri Arjun Charan Sethi	Prof. Saif-Ud-Din Soz 02.08.2006	00 45
*4.	Regarding applicability of the Delhi Laws (Special Provisions) Act, 2006 in the context of observations made by the Judicial Authorities.	Prof. Vijay Kumar Malhotra	Shri S. Jaipal Reddy 14.08.2006	01 04
*5.	Situation arising out of proposed discontinuation of Revised Long Term Action Plan for the Kalahandi-Bolangir-Koraput (KBK) in Orissa and steps taken by the Government in regard thereto.	Shri Braja Kishore Tripathy	Shri M.V. Rajasekharan 18.08.2006	00 33

* The Chair allowed some members, whose names were not in the List of Business, to seek clarifications.

1	2	3	4	5
6.	Situation arising out of the absence of Border Roads resulting in the increase in ISI and Naxalite activities on the Indo-Nepal border and the steps taken by the Government in this regard.	Shri Raghunath Jha	Shri Shivraj V. Patil 22.08.2006	00 27
*7.	Situation arising out of violation of various labour laws particularly the Industrial Disputes Act, the Minimum Wages Act, the Factories Act, the Trade Unions Act, the Provident Funds Act and the Employees State Insurance Act, etc., and steps taken by the Government in this regard.	Shri Gurudas Dasgupta	Shri Chandrasekhar Sahu 23.08.2006	00 37
*8.	Situation arising out of use of derogatory and insulting language about Hindu Deities, in the text books of M.A. course of IGNOU and steps taken by the Government in this regard.	Prof. Vijay Kumar Malhotra	Shri Arjun Singh 25.08.2006	00 40
*9.	Situation arising out of non-implementation of Subarnarekha Project in West Bengal and steps taken by the Government in this regard.	Shri Adhir Chowdhury	Shri P.R. Dasmunsi 25.08.2006	00 18

* The Chair allowed some members, whose names were not in the List of Business, to seek clarifications.

5. COMMITTEES
(i) Financial Committees

Sl. No.	Name of Committee	Date of constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local Visits undertaken	Reports Presented		Remarks
							Original	Action Taken	
1.	Committee on Estimates	1.05.2006	1	1 05	40%	—	—	—	—
2.	Committee on Public Undertakings	1.5.2006	2	4 00	48%	—	—	—	The Committee had taken evidence of representatives of NHAI and GAIL on 22 and 23 August, 2006, separately.
3.	Committee on Public Accounts	28.4.2006	1	00 30	68.18%	—	4	1	"Financial Committees (2005-2006)—A Review" was also laid on the Table of Lok Sabha by Secretary, General on 10.8.2006.

(ii) Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration HM	Average percentage of attendance	Study Tours/Local visites undertaken	Reports Presented		Remarks
							Original	Action Taken	
1	2	3	4	5	6	7	8	9	10
1.	Committee on Agriculture	5.8.2005	2	03 17	34%	—	—	—	—
2.	Committee on Chemicals and Fertilizers	5.8.2005	1	00 30	38.46%	—	—	—	Standing Committee on Chemicals & Fertilisers (2006-07) was reconstituted retrospectively w.e.f. 5th August, 2006 vide Lok Sabha Bulletin Part-II dated 24.8.2006.
3.	Committee on Coal and Steel	5.8.2005	1	00 50	39.2%	—	1	1	—
4.	Committee on Defence	5.8.2005 (2005-06) 5.8.2006 (2006-07)	3	03 20	32%	—	2	—	—

5. Committee on Energy	5.8.2005	2	02 45	50%	-	-	2	15th Report on Action Taken on the recommendations contained in 9th Report on "Implementation of APDRP" and 16th Report on Action Taken on the recommendations contained in 8th Report on "Biomass Power co-generation Programme—An Education".
	5.8.2006							Committee for the year 2006-07—reconstituted.
6. Committee on Empowerment of Women	16.8.2005	2	1 30	48.33%	-	-	2	Committee on Empowerment of Women (2006-2007) was reconstituted vide Bulletin Part-II dated 28.8.2006.

1	2	3	4	5	6	7	8	9	10
7.	Committee on External Affairs	5.8.2006	-	-	-	-	-	-	The Committee for the year 2005-06 was constituted on 5.8.2005 and the Committee for the year 2006-07 was constituted on 24.8.2006 (w.e.f. 5.8.2006)
8.	Committee on Finance	5.8.2006	4	05 55	36.67%	-	-	-	-
9.	Committee on Food, Consumer Affairs and Public Distribution	5.8.2006	-	-	-	-	-	-	The Constitution of the Committee was notified vide Bulletin Part-II No. 2808 dt. 24.8.2006.
10.	Committee on Information Technology	5.8.2005 (for 2005-06)	1	01 20	43%	-	5	1	-
		5.8.2006 (for 2006-07) (notified on 24.8.2006)							

11.	Committee on Labour	5.8.2005	1	01 00	46%	-	-	1	Fifteenth Report of the Standing Committee on Labour on Action Taken by Government on the recommendations/ observations contained in the Ninth Report on "Development Schemes for Handloom Sector".
12.	Committee on Petroleum & Natural Gas	5.8.2006	-	-	-	-	-	-	-
13.	Committee on Rural Development	5.8.2006	1	01 30	61.29%	-	1	-	Twenty-Second Report on 'Rural Housing' (Department of Rural Development) M/o. Rural Development.
14.	Committee on Railways	5.8.2005 (for 2005-06) 5.8.2006 (for 2006-07)	1	00 30	40%	-	1	-	Statement (01)

1	2	3	4	5	6	7	8	9	10
15.	Committee on Social Justice and Empowerment	5.8.2005	1	00 45	43.33%	-	-	1	-
16.	Committee on Urban Development	(i) 5.8.2005 (ii) 24.8.2006	-	-	-	-	-	1	-
17.	Committee on Water Resources	5.8.2006	-	-	-	-	-	-	The Committee was constituted with retrospective effect from 5.8.2006 and Bulletin Part-II issued on 24.8.2006.
18.	MPLADS Committee	7.8.2005	1	01 00	33%	-	-	-	-

(iii) Committees other than Financial and Standing Committees

Sl. No.	Name of the Committee	Date of constitution	No. of sittings	Duration HM	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented Original	Action Taken	Remarks
1	2	3	4	5	6	7	8	9	10
1.	Committee on Absence of Members from the sittings of the House	7.8.2005	-	-	-	-	-	-	-
2.	House Committee	14.7.2006	-	-	-	-	-	-	-
3.	Joint Committee of Chairmen, House Committees of both the Houses of Parliament	21.7.2006	1	01 30	100%	-	-	-	-
4.	Committee on Privileges	First constituted on 7.8.2004. Reconstituted on 28.8.2006	1	00 40	33%	-	-	-	-
5.	Committee on Ethics	28.4.2005	1	00 30	60%	-	2	-	-
6.	Railway Convention Committee	17.9.2004	-	-	-	-	1	-	-

1	2	3	4	5	6	7	8	9	10
7.	Committee on Subordinate Legislation	7.8.2005 (Reconstituted for 2006-07 on 7.8.2006)	-	-	-	-	1	1	-
8.	Committee on Papers Laid on the Table	7.8.2005 (Reconstituted for 2006-07 on 7.8.2006)	-	-	-	-	1	1	-
9.	Committee on Offices of Profit	26.8.2004	-	-	-	-	1	-	-
10.	Rules Committee	25.8.2006	-	-	-	-	-	-	-
11.	General Purposes Committee	21.9.2004	-	-	-	-	-	-	-
12.	Joint Committee on Installation of Portraits/ Statutes of National Leaders and Parliamentarians in Parliament House Complex	19.8.2004	-	-	-	-	-	-	-
13.	Committee on Food Management in Parliament House Complex	14.2.2005	-	-	-	-	-	-	-
14.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	1.5.2006	2	0200	48.4%	-	4	2	(i) Two Study Tour Reports laid in both the Houses of Parliament.

									(ii) Three final Action Taken Statements laid in both the Houses of Parliament.
15.	Business Advisory Committee	17.5.2004 Reconstituted on 19.7.2006	3	00 50	60%	-	-	-	3 Reports adopted.
16.	Joint Committee on Salaries and Allowances of Members of Parliament	7.8.2006	-	-	-	-	-	-	-
17.	Committee on Government Assurances (CGA)	7.8.2005	1	00 30	60%	-	2	-	-
18.	Committee on Petitions	7.8.2004 (Reconstituted on 25.8.2006)	1	01 00	37.5%	-	4	-	-

6. DIVISION

Sl. No.	Date	Subject-matter	Brief question on which Division was sought	Final Result	Remarks
1.	31.7.2006	The Parliament (Prevention of Disqualification) Amendment Bill, 2006, as passed again by Rajya Sabha moved by Shri H.R. Bhardwaj, Minister of Law and Justice	on the motion for passing	Adopted Ayes: 247 Noes : 79 Abst: Nil	By Operating AVR machine

7. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of Discussion	Time Taken H M
	(i) General Budget		
Supplementary Demands for Grants in respect of Budget (General) for 2006-2007	7.8.2006	8.8.2006	6 06
		11.8.2006	Discussion and Voting on Supplementary Demands for Grants (General)
	(ii) Railway Budget		
Supplementary Demands for Grants in respect of Budget (Railways) for 2006-2007	8.8.2006	11.8.2006	4 49
			Discussion and Voting on Supplementary Demands for Grants (Railways)

8. MOTIONS

(i) Motions Under Rules 191 and 342

Brief Subject	Disposal of Motion under Rule	Name of member who moved	Date(s) of discussion	Time Taken	No. of Amendments/ Substitute Motions/ Tabled/ Moved/ Adopted	Remarks
1	2	3	4	5	6	7
"That a Joint Committee of the Houses to be called the Joint Committee to examine the constitutional and legal position relating to Office of Profit be constituted consisting of fifteen members, ten members from this House to be nominated by the Speaker including the Chairperson of the Joint Committee and five members from the Rajya Sabha to be nominated by the Chairman, Rajya Sabha.	191	Shri H.R. Bhardwaj	17.8.2006	0 30*	No. of amendments tabled— Nil No. of amendments moved—Nil	No. of Motion was adopted

2. That the terms of reference of the Joint Committee shall be—

- (i) to examine, in the context of settled interpretation of the expression "Office of Profit" in article 102 of the Constitution and the underlying constitutional principles therein, and to suggest a comprehensive definition of "Office of Profit";

- (ii) to recommend, in relation to "Office of Profit", the evolution of generic and comprehensive criteria which are just, fair and reasonable and can be applied to all States and Union territories;
 - (iii) to examine the feasibility of adoption of system of law relating to prevention of disqualification of Members of Parliament as existing in the United Kingdom and considered by the Constitution (Forty-second Amendment) Act, 1976; and
 - (iv) to examine any other matter incidental to the above.
3. That in order to constitute a sitting of the Joint Committee, the quorum shall be one-third of the total number of members of the Joint Committee.
 4. That the Joint Committee shall make a report to this House by the first day of the last week of the next session of Parliament.
 5. That in other respects, the Rules of Procedure of this House relating to the Parliamentary Committees shall apply with such variations and modifications as the Speaker may make.
 6. That this House recommends to the Rajya Sabha that the Rajya Sabha do join the said Joint Committee and communicate to this House the names of the Members nominated by the Chairman, Rajya Sabha to the Joint Committee."

*Motion was adopted in 2 Minutes. However, 28 Minutes were taken on points raised by members in regard to the motion after its adoption by the House.

MOTIONS UNDER RULES 191 AND 342

SUMMARY

No. of notices received	:	505
No. of motions admitted	:	192
No. of motions discussed	:	1
No. of discussions completed	:	1
No. of discussions remained part-discussed	:	Nil
Total time taken	:	30 minutes

(ii) Motions Under Rule 388 for Suspension of Rules

Sl. No.	Brief Subject	Name of member who moved	Date(s) of discussion	Time Taken		Remarks
				H	M	
1	2	3	4	5	6	
1.	Suspension of clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government Amendment* Nos. 7, 8, 14, 20, 24 and 31 to the Juvenile Justice (Care and Protection of Children) Amendment Bill, 2005.	Smt. Renuka Choudhary	2.8.2006	0	06	Adopted
2.	Suspension of clause (i) of rule 80 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it requires that an amendment shall be within the scope of the Bill and relevant to the subject matter of the clause to which it relates, in its application to the Government Amendment** Nos. 3 and 21 to the Banking Companies (Acquisition and Transfer of Undertakings) and Financial Institutions Laws (Amendment) Bill, 2005.	Shri P. Chidambaram	23.8.2006	0	02	Adopted

*Six separate motions were moved and adopted.

**Two separate motions were moved and adopted.

9. OBITUARY REFERENCES

Sl. No.	Name of Member	Date of Death/ Occurrence	Date of Obituary References	Time Taken H. M.
1	2	3	4	5
1.	Shri Pravinsinh Solanki (Member, Third to Fifth Lok Sabhas)	24.04.2006		
2.	Shri P. Narasimha Reddy (Member, Fifth Lok Sabha)	14.06.2006		
3.	Raja P. C. Deo Bhanj (Member, Third Lok Sabha)	19.06.2006	24.07.2006	0 07
4.	Reference to the earthquake that struck Indonesia's Java Island and Tsunami	27.05.2006 and 17.07.2006		
5.	Reference to the seven bomb blasts that occurred in suburban trains in Mumbai and grenade attacks on tourists in Srinagar	11.07.2006		
6.	Shri S. M. Guraddi (Member, Eighth Lok Sabha)	23.07.2006		
7.	Reference to the incessant rains which resulted in floods in the States of Maharashtra and Gujarat causing large scale damage to property	—	31.07.2006	0 04
8.	Reference to the tragic incident of fire which broke out in a building in Manama, Bahrain in which 16 Indians died	30.7.2006		
9.	Dr. (Smt.) Phulrenu Guha (Member, Eighth Lok Sabha)	28.07.2006	02.08.2006	0 03
10.	Shri Suraj Bhan (Member, Fourth, Sixth, Seventh and Eleventh Lok Sabhas)	06.08.2006	07.08.2006	0 03
11.*	Shri Kondapalli Paidithalli Naidu (Sitting Member)	19.08.2006	21.08.2006	0 05

*House was adjourned for the day without transacting any business.

1	2	3	4	5
12.	Ustad Bismillah Khan (Veteran Shenai Maestro)	21.08.2006	21.08.2006	0 05
13.	Shri Yoganand Saraswati (Member, Tenth Lok Sabha)	23.07.2006	25.08.2006	0 01
14.	Shri K. A. Rajan (Member, Sixth and Seventh Lok Sabhas)	17.08.2006		

10. PAPERS LAID ON THE TABLE

(a) By Government	930
(b) By Private Members	Nil

11. PANEL OF CHAIRMEN

Sl. No.	Name of Member	Date of Nomination
1.	Shri Giridhar Gamang	18.3.2006
2.	Dr. Satyanarayan Jatiya	
3.	Smt. Sumitra Mahajan	
4.	Dr. Laxminarayan Pandey	
5.	Shri Balasaheb Vikhe Patil	
6.	Shri Varkala Radhakrishnan	
7.	Shri Arjun Charan Sethi	
8.	Shri Mohan Singh	
9.	Smt. Krishna Tirath	
10.	Shri Devendra Prasad Yadav	

12. PETITIONS

Petitions presented by Members..... Two

13. QUESTIONS

(I) Starred Questions

(a) Number of Questions put down in Question Lists for oral answer	439*
(b) Number of Questions orally answered	57

(II) Short Notice Questions

Number of Questions put down in Short Notice Question List	1
(a) Number of Short Notice Question orally answered	1
(b) Number of Short Notice Question Laid on the Table of the House	NIL

(III) Unstarred Questions

(a) Number of Questions put down in Question Lists for written answers	3675**
(b) Number of Questions for which written answers were laid on the Table including those put down for oral answers but were not called for answer or the Member was absent	4057

* Excluding five Starred Questions postponed from 8.8.2006 to 22.8.2006 and one SQ postponed to next session.

** Excluding one Unstarred Question deleted.

14. RESIGNATION BY MEMBER

Name of Member	State	Constituency	Date on which accepted by Speaker	Remarks
Shri Bir Singh Mahato	West Bengal	Purulia	30.05.2006	Resigned on 22.05.2006. Announcement was made in the House on 25.07.2006.

15. RESOLUTIONS — PRIVATE MEMBERS' RESOLUTIONS

Subject	Name of member who moved	Date(s) of moving and discussion	Time Taken		Ministry/ Department	Remarks
			H	M		
This House expresses its concern over the regional imbalances created by the lack of development of different parts of the country and urges upon the Government to take urgent steps for the balanced and equitable growth of different parts of the country, particularly the remote areas, in order to strengthen the federal structure of the country.	Shri Sarbananda Sonowal	16.12.2005 (Sixth Session)	2	24	Planning	Discussion not concluded.
		24.2.2006 19.5.2006 (Seventh Session) 18.8.2006	(excluding 21 minutes taken during Sixth Session and 4 hours & 51 minutes taken during Seventh Session)			

SUMMARY

(Private Members' Resolutions)

1.	No. of Resolutions received	:	06
2.	No. of Resolutions discussed	:	1
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	NIL
5.	No. of Resolutions negatived	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-discussed	:	01

**16. SHORT DURATION DISCUSSIONS
(Rule 193)**

Sl. No.	Brief Subject	Name of the member who raised	Date(s) of discussion	Time Taken		Ministry/ Department concerned	Remarks
				H	M		
1	2	3	4	5	6	7	8
1.	Rise in prices of essential commodities.	Dr. Chinta Mohan	27.7.2006 28.7.2006	7	25	(i) Finance and (ii) Consumer Affairs, Food & Public Distribution	Discussion concluded
2.	Report of Justice Mukherjee Commission of Inquiry regarding alleged disappearance of Netaji Subhash Chandra Bose and memorandum of Action Taken by the Government on the Report laid on the Table of the House on the 17th May, 2006.	Shri Prabodh Panda	2.8.2006 3.8.2006 7.8.2006	2	38	Home Affairs	*Discussion concluded
3.	Widespread distress among the farmers in the country.	Shri Mohan Singh	17.8.2006 24.8.2006	7	25	Agriculture	Discussion concluded
4.	Report of Justice R.S. Pathak Inquiry Authority and the Action Taken Report thereon laid on the Table of the House on 7 August, 2006.	Shri Gurudas Dasgupta	22.8.2006	2	48	Finance	Discussion not concluded
5.	Indo-US Nuclear Agreement.	Shri Basudeb Acharia	23.8.2006	3	15	(i) Prime Minister's Office and (ii) External Affairs	Discussion concluded

*Shri Shivraj V. Patil laid his reply on the Table.

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON
MATTERS OF URGENT PUBLIC IMPORTANCE**

SUMMARY

No. of notices received	:	500
No. of discussions admitted	:	5
No. of discussions completed	:	4
No. of discussions remained part-discussed	:	1
Total Time Taken	:	23 hrs. 31 minutes

17. SITTINGS OF LOK SABHA

Sl. No.	Subject	Date	Remarks
1.	Cancellation of Sittings fixed for 28, 29 and 30 August, 2006.	28.7.2006	A decision was taken in the meeting of Hon'ble Speaker with the Leaders of Parties in Lok Sabha to cancel the sittings fixed for Monday, 28, Tuesday, 29 and Wednesday, 30 August, 2006. In order to compensate the loss of time due to cancellation of above sittings it was decided that the House will sit upto 8 P.M. daily from 1st August, 2006 to 18th August, 2006 which was accepted by all leaders of parties. The House agreed.

**18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN
ANNOUNCEMENT/OBSERVATION/REFERENCE/RULING**

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Observation seeking co-operation from Members in transacting the business of the House during the current session.	The Speaker	24.7.2006
2.	Reference regarding congratulating Shri Abhinav Bindra for winning a gold medal in 10 m Air Rifle event on 24 July, 2006 at the World Championship in Zagreb, Croatia.	The Speaker	25.7.2006
3.	Announcement regarding decision taken at the meeting of Hon'ble Speaker with Leaders' of Parties in Lok Sabha held on 28 July, 2006 for cancellation of sittings fixed for 28, 29 and 30 August, 2006.	The Speaker	28.7.2006
4.	Observation regarding the Business Transacted by the House During the week ending on 28th July, 4th August, 11th August and 18th August, 2006.	The Speaker	2.8.2006 8.8.2006 17.8.2006 22.8.2006
5.	Observation regarding reported leakage of Report of Justice R.S. Pathak Inquiry Authority.	The Speaker	4.8.2006
6.	Observation regarding boycott of the House by the Members of Opposition Parties.	The Speaker	8.8.2006

7.	Reference regarding 64th Anniversary of 'Quit India' Movement which was launched on the 9th August, 1942 and the 61st Anniversary of dropping of atom bombs on the Japanese cities of Hiroshima and Nagasaki.	The Speaker	10.8.2006
8.	Observation regarding Question of Privilege and contempt of the House by some Members against the Hon'ble Prime Minister regarding alleged leakage of the report of the Justice R.S. Pathak Inquiry Authority on the Volcker Committee disclosure before it was laid on the Table of the House.	The Speaker	11.8.2006
9.	Observation on the notice of Question of Privilege given by Shri Santasri Chatterjee against Shri Shatrughan Sinha, a Member of Rajya Sabha and Shri Viswanathan, Sociologist for allegedly casting aspersion on the Office of Speaker, Lok Sabha in an article published in 'The Times of India' dated 13 August, 2006.	The Speaker	22.8.2006
10.	Observation expressing displeasure over unruly incidents/scenes in the House.	The Speaker	24.8.2006
11.	Observation expressing thanks to leaders for helping in normalizing the functioning of the House on the incident which took place on 24 August, 2006.	The Speaker	25.8.2006
12.	Valedictory Reference on the conclusion of the Eighth Session of Fourteenth Lok Sabha.	The Speaker	25.8.2006

19. STATEMENTS

**(i) Statements Made/Laid by Ministers Under Rule 372 and Direction 73A
During Eighth Session of Fourteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	6
1.	Regarding situation in Lebanon.	Dr. Manmohan Singh	27.7.2006	00	10
*2.	Status of implementations of recommendations contained in the Ninth Report (2005-06) of the Standing Committee on Rural Development, pertaining to the Department of Rural Development, Ministry of Rural Development.	Dr. Raghuvansh Prasad Singh	28.7.2006	00	01
*3.	Government business for the week commencing the 31.7.2006.	Shri P.R. Dasmunsi	28.7.2006	00	01
4.	The news item captioned "Dhaka Grabs 2 Square K.M. of India's Land" appeared in "The Pioneer" dated the 27th July, 2006.	Shri Pranab Mukherjee	28.7.2006	00	04

*5. Status of implementation of the recommendations contained in the Seventh Report of the Standing Committee on Labour.	Shri Chandra Sekhar Sahu	31.7.2006	00 01
6. Death of Indians in a fire accident occurred in a labour camp in Manama city, Bahrain on 30.7.2006.	Shri E. Ahamed	31.7.2006	00 02
*7. Status of implementation of recommendations contained in the Sixth and Seventh Reports of the Standing Committee on Defence.	Shri Pranab Mukherjee	3.8.2006	00 01
*8. Government business for the week commencing on the 7.8.2006.	Shri P.R. Dasmunsi	4.8.2006	00 01
*9. Status of implementation of recommendations contained in the 23rd Report of the Standing Committee on Information Technology (2005-06) pertaining to Ministry of Information Technology.	Shri P.R. Dasmunsi	7.8.2006	00 01
*10. Regarding the issue of pesticide contamination of Soft Drinks.	Dr. Anbumani Ramadoss	7.8.2006	00 01

1	2	3	4	5	6
*11.	Correcting the reply given on 24.11.2005 to Unstarred Question No. 431 by Shri Kailash Meghwal, M.P. regarding 'Corruption in Sending Artists to Foreign Countries' and reasons for delay in correcting the reply.	Smt. Ambika Soni	10.8.2006	00	01
*12.	Status of implementation of recommendations contained in the 149th Report of Standing Committee on Science and Technology, Environment & Forests, pertaining to the Department of Science and Technology.	Shri P.R. Dasmunsi on behalf of Minister of Science and Technology)	11.8.2006	00	01
13.	Government business for the week commencing the 14.8.2006.	Shri P.R. Dasmunsi	11.8.2006	00	06
14.	Launching of Doordarshan's Urdu Channel by Prasar Bharti with effect from 15th August, 2006.	Shri P.R. Dasmunsi	14.8.2006	00	01
*15.	Status of implementation of recommendations contained in the 21st Report of Standing Committee on Information Technology, pertaining to the Ministry of Information and Broadcasting on Conditional Access System (CAS).	Shri P.R. Dasmunsi	14.3.2006	00	01

*16.	Status of implementation of recommendations contained in the 24th, 29th and 33rd Reports of the Standing Committee on Finance, pertaining to the Ministry of Finance.	Shri P. Chidambaram	18.8.2006	00 01
*17.	Status of implementation of recommendations contained in the 158th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2006-07), pertaining to the Ministry of Earth Sciences.	Shri Kapil Sibal	18.8.2006	00 01
*18.	Government business for the week commencing the 21.8.2006.	Shri P.R. Dasmunsi	18.8.2006	00 01
*19.	Status of implementation of recommendations contained in the 158th Report of the Standing Committee on Human Resource Development on Demands for Grants (2005-06) pertaining to the Department of School Education and Literacy (erstwhile Department of Elementary Education and Literacy).	Smt. D. Purandeswari	22.8.2006	00 01

1	2	3	4	5	6
*20.	Status of implementation of recommendations contained in the Ninth Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2005-06) of the Ministry of Consumer Affairs, Food and Public Distribution, pertaining to the Department of Food and Public Distribution.	Shri Sharad Pawar	22.8.2006	00	01
*21.	Status of implementation of recommendations contained in the 119th Report of the Standing Committee on Home Affairs on Demands for Grants (2006-07), pertaining to the Ministry of Home Affairs.	Shri Sriprakash Jaiswal	22.8.2006	00	01
22.	The factual position on carrying of Arab TV channels.	Shri P.R. Dasmunsi	22.8.2006	00	03
*23.	Status of implementation of recommendations contained in the 24th Report of the Standing Committee on Information Technology on 'Functioning of Registrar of Newspapers for India' (RNI), pertaining to the Ministry of Information and Broadcasting.	Shri P.R. Dasmunsi	22.8.2006	00	01

*24. Status of implementation of recommendations contained in the 20th, 22nd and 28th Reports of the Standing Committee on Information Technology, pertaining to the Departments of Posts, Information Technology and Telecommunications respectively in the Ministry of Communications and Information Technology.	Dr. Shakeel Ahmad	23.8.2006	00 01
*25. Correcting the reply given on 10.08.2006 to USQ No. 1892 by Shri Raghunath Jha, M.P. regarding 'Investigation into Defence Deals'.	Shri Pranab Mukherjee	24.8.2006	00 01
*26. Status of implementation of recommendations contained in the 157th, 166th, 170th, 172nd and 174th Reports of the Standing Committee on Industry, pertaining to the Ministry of Agro and Rural Industries.	Shri Mahabir Prasad	24.8.2006	00 01

1	2	3	4	5	6
*27.	Status of implementation of recommendations contained in the 15th, 16th, 17th and 18th Reports of the Standing Committee on Railways.	Shri R. Velu	24.8.2006	00	01
28.	Regarding the findings of enquiry into veracity of Zee News telecast dated 13.8.2006 on Shri Manikrao H. Gavit, Minister of State in the Ministry of Home Affairs.	Shri Shivraj V. Patil	25.8.2006	00	01
*29.	Status of implementation of recommendations contained in the 10th, 12th and 14th Reports of the Standing Committee on Energy.	Shri Sushil Kumar Shinde	25.8.2006	00	01
*30.	Status of implementation of recommendations contained in the 12th Report of the Standing Committee on Coal and Steel pertaining to the Ministry of Mines.	Shri Sis Ram Ola	25.8.2006	00	01
31.	Status of implementation of the National Rural Employment Guarantee Act.	Dr. Raghuvansh Prasad Singh	25.8.2006	00	01

*32.	Correcting the reply given on 18.8.2006 to USQ No. 2525 by Shri E.G. Sugavanam, M.P. regarding 'forecasting of earthquake'.	Shri Kapil Sibal	25.8.2006	00	01
*33.	Status of implementation of recommendations contained in the 127th, 141st and 157th Reports of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants, pertaining to the Department of Biotechnology.	Shri Kapil Sibal	25.8.2006	00	01
*34.	Status of implementation of recommendations contained in the Seventh Report of the Standing Committee on Chemicals and Fertilizers, pertaining to the Department of Chemicals and Petrochemicals.	Shri B.K. Handique	25.8.2006	00	01

1	2	3	4	5	6
*35.	Status of implementation of recommendations contained in the Tenth Report of the Standing Committee on Chemicals and Fertilizers, pertaining to the Department of Fertilizers.	Shri B.K. Handique	25.8.2006	00	01
*36.	Correcting the reply given on 23.8.2006 to USQ No. 3050 by Prof. Chander Kumar regarding Funds to NGOs for AIDS Control Programme.	Smt. Panabaka Lakshmi	25.8.2006	00	01

(ii) Matters Under Rule 377

**Position regarding receipt of replies from Ministries during
Fourteenth Lok Sabha (as on 10.10.2006)**

	Total Number of Matters raised	No. of replies sent to members by Ministers and copies endorsed to Lok Sabha Secretariat	Percentage of replies sent to members by the Ministers
First Session (2.6.2004 to 10.6.2004)	35	35	100.00
Second Session (5.7.2004 to 26.8.2004)	220	214	97.27
Third Session (1.12.2004 to 23.12.2004)	188	175	93.08
Fourth Session (25.2.2005 to 13.5.2005)	365	268	73.42
Fifth Session (25.7.2005 to 30.8.2005)	273	198	72.52
Sixth Session (3.11.2005 to 23.12.2005)	265	208	78.49
Seventh Session (17.2.2006 to 23.5.2006)	435	257	59.08
Eighth Session (24.7.2006 to 25.8.2006)	232	70	30.72

(iii) Statement showing the time lost owing to Interruptions in the House during Eighth Session of Fourteenth Lok Sabha

Date	Time lost due to Interruptions		Time lost due to adjournment of the House following Interruptions		Remarks
	H	M	H.	M.	
1	2		3		4
24.7.2005	0	17	5	24	Interruptions started at 1119 hrs. and continued upto 1136 hrs. At 11.36 hrs. Lok Sabha adjourned for the day.
25.7.2006	0	11	-	-	Interruptions started at 12.38 hrs. and continued upto 12.42 hrs. Interruptions started at 12.44 hrs. and continued upto 12.46 hrs. Interruptions started at 12.47 hrs. and continued upto 12.48 hrs. Interruptions started at 15.38 hrs. and continued upto 15.42 hrs.
27.7.2006	0	51	0	35	Interruptions started at 12.38 hrs. and continued upto 12.25 hrs. Lok Sabha adjourned at 12.25 hrs to meet at 13.30 hrs. Interruptions started at 14.10 hrs. and continued upto 14.14 hrs. Interruptions started at 14.21 hrs. and continued upto 14.47 hrs. Interruptions started at 15.43 hrs. and continued upto 15.49 hrs.

1	2	3	4
			Interruptions started at 15.56 hrs. and continued upto 16.09 hrs.
28.7.06	0 09	- -	Interruptions started at 13.18 hrs. and continued upto 13.27 hrs.
31.7.06	0 10	- -	Interruptions started at 14.43 hrs. and continued upto 14.46 hrs.
			Interruptions started at 15.10 hrs. and continued upto 15.15 hrs.
			Interruptions started at 15.27 hrs. and continued upto 15.29 hrs.
1.8.2006	0 18	5 37	Interruptions started at 11.03 hrs. and continued upto 11.16 hrs. Lok Sabha adjourned at 11.16 hrs. to meet at 11.30 hrs. When at 11.32 hrs. Lok Sabha reassembled, interruptions again continued upto 11.34 hrs. At 11.34 hrs. Lok Sabha adjourned to meet at 12.00 hrs.
			When the House met at 12.00 hrs., interruptions started again and continued upto 12.03 hrs. Admist interruptions from 12.00 to 12.03 hrs. papers were laid. At 1203 hrs. House adjourned for the day.
2.8.2006	0 4	- -	Interruptions started at 11.03 hrs and continued upto 11.06 hrs.
			Interruptions started at 14.07 hrs and continued upto 14.08 hrs.

1	2	3	4		
4.8.2006	0	8	5	22	<p>Interruptions started at 11.20 hrs. and continued upto 11.21 hrs. Due to interruptions, Lok Sabha adjourned at 11.21 hrs. to meet at 15.00 hrs.</p> <p>Interruptions started at 15.06 hrs. and continued upto 15.09 hrs. At 15.09 hrs. Lok Sabha adjourned to meet at 15.30 hrs.</p> <p>Interruptions started at 15.34 hrs. and continued upto 15.38 hrs. At 15.38 hrs. Lok Sabha adjourned for the day.</p>
7.8.2006	0	25	4	45	<p>Interruptions started at 11.08 hrs. and continued upto 11.23 hrs. At 11.23 hrs. Lok Sabha adjourned to meet at 11.45 hrs.</p> <p>Interruptions started at 12.03 hrs. and continued upto 12.04 hrs. At 12.04 hrs. Lok Sabha adjourned to meet at 14.00 hrs.</p> <p>Interruptions started at 14.06 hrs. and continued upto 14.10 hrs.</p> <p>Interruptions started again at 14.21 hrs. and continued upto 14.26 hrs. Admist interruptions, business of the House was transacted between 14.26 to 14.33 hrs. At 14.33 hrs. Lok Sabha adjourned for the day.</p>
10.8.2006	0	5	5	53	<p>Interruptions started at 11.03 hrs. and continued upto 11.06 hrs. At 11.06 hrs. Lok Sabha adjourned to meet at 11.30 hrs.</p>

1	2	3	4
			When the House met at 11.30 hrs., interruptions started again and continued upto 11.31 hrs. Due to Interruptions Lok Sabha adjourned at 11.31 hrs. to meet at 13.00 hrs. When the House reassembled at 13.30 hrs. Interruptions again started. Due to continued Interruptions Lok Sabha adjourned at 13.31 hrs. for the day.
11.8.2006	0 3	0	57 Interruptions started at 11.00 hrs. and continued upto 11.03 hrs. At 11.03 hrs. Lok Sabha adjourned to meet at 12.00 Noon.
22.8.2006	0 17	0	53 Interruptions started at 11.04 hrs. and continued upto 11.05 hrs. At 11.05 hrs. Lok Sabha adjourned to meet at 11.30 hrs. Interruptions started at 11.32 hrs. and continued upto 11.36 hrs. Interruptions started at 11.39 hrs. and continued upto 11.46 hrs. Interruptions started at 11.49 hrs. and continued upto 11.51 hrs. At 11.51 hrs. Lok Sabha adjourned to meet at 12.00 Noon. Interruptions started at 12.51 hrs. and continued upto 12.54 hrs. Due to Interruptions in the House, Lok Sabha adjourned at 17.41 hrs. to meet at 18.00 hrs.

1	2	3	4		
23.8.2006	0	30	0	34	<p>Interruptions started at 11.00 hrs. and continued upto 11.22 hrs.</p> <p>Interruptions again started at 11.25 hrs. and continued upto 11.26 hrs. At 11.26 hrs. Lok Sabha adjourned to meet at 12.00 Noon.</p> <p>Interruptions started at 14.02 hrs. and continued upto 14.07 hrs.</p> <p>Interruptions started at 14.24 hrs. and continued upto 14.26 hrs.</p>
24.8.2006	0	12	1	50	<p>Interruptions started at 11.03 hrs and continued upto 11.08 hrs. At 11.08 hrs. Lok Sabha adjourned to meet at 11.15 hrs.</p> <p>Interruptions started at 12.11 hrs. and continued upto 12.14 hrs. Interruptions again started at 12.16 hrs. and continued upto 12.17 hrs. Lok Sabha adjourned at 12.17 hrs. to meet at 13.00 hrs.</p> <p>Due to Interruptions, Lok Sabha adjourned at 14.00 hrs. to meet at 15.00 hrs.</p> <p>Interruptions started at 15.09 hrs. and continued upto 15.10 hrs.</p> <p>Interruptions started at 15.36 hrs. and continued upto 15.38 hrs.</p>
25.8.2006	0	6	1	13	<p>Interruptions started at 12.46 hrs and continued upto 12.48 hrs. At 12.48 hrs. Lok Sabha adjourned to meet at 13.00 hrs.</p>

1	2	3	4
			<p>Interruptions started at 14.32 hrs. and continued upto 14.34 hrs.</p> <p>Interruptions started at 14.37 hrs. and continued upto 14.59 hrs. At 14.59 hrs. Lok Sabha adjourned to meet at 16.00 hrs.</p>
Total	3	46	33 03

Time calculated on the basis of the House *i.e.* from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.

**(iv) Statement indicating matters raised after Question Hour and
the time taken thereon during Eighth Session
of Fourteenth Lok Sabha**

Date	Number of matters raised	Number of Members who spoke	Time Taken H. M.
24.7.2006	Nil	Nil	Nil
25.7.2006	12	12	0 16
26.7.2006	31	33	1 29
27.8.2006	Nil	Nil	Nil
28.7.2006	23	28	0 57
31.7.2006	2	22	0 39
1.8.2006	Nil	Nil	Nil
2.8.2006	16	55	0 56
3.8.2006	38	62	2 00
4.8.2006	Nil	Nil	Nil
7.8.2006	Nil	Nil	Nil
8.8.2006	16	35	0 46
10.8.2006	Nil	Nil	Nil
11.8.2006	20	29	0 56
14.8.2006	15	26	0 40
17.8.2006	21	33	1 28
18.8.2006	36	55	1 23
21.8.2006	Nil	Nil	Nil
22.8.2006	10	26	0 37
23.8.2006	54	68	2 12
24.8.2006	*21	30	0 56
25.8.2006	*37	50	0 40
	352	564	15 55

*Includes 12 and 27 matters treated as laid on 24.8.2006 and 25.8.2006 respectively, as per direction from the Chair.

**(v) Statement made by Minister under Rule 199 during Eighth
Session of Fourteenth Lok Sabha**

Brief Subject	Name of Minister	Date	Time Taken	
			H.	M.
Statement in explanation of resignation from the office of Minister of State in the Ministry of Rural Development	Shri A. Narendra	25.8.2006	00	08

**20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF
BUSINESS TRANSACTED DURING THE EIGHTH SESSION
OF FOURTEENTH LOK SABHA**

Business	Time taken		Percentage of the total time taken	
	1	2		3
		H	M	
ADJOURNMENT MOTION		06	06	4.90
BILLS				
(a) Government Bills		33	22	26.80
(b) Private Member's Bills		03	55	3.15
BUDGETS—				
(a) Railway Budget		04	49	3.87
(b) General Budget		06	06	4.90
CALLING ATTENTION NOTICES		05	36	4.50
DISCUSSIONS—				
Short Duration Discussions (Rule 193)		23	31	18.90
Discussion under Rule 191		00	30	0.40
MATTERS OF URGENT PUBLIC IMPORTANCE		10	42	8.59
MATTERS UNDER RULE 377		02	38	2.12
MOTIONS—				
Motions under Rule 388		00	08	0.10
QUESTIONS		13	12	10.60
Short Notice Question		00	18	0.24
RESOLUTIONS—				
Private Members' Resolutions		02	24	1.92
STATEMENTS—				
Rule 372 and Direction 73A		00	56	0.75
OTHER MATTERS such as Oath or Affirmation, Paper Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations etc.		10	17	8.26
TOTAL		124	30	100

21. VACATION OF SEATS

Sl. No.	Name of Member, Constituency and State	Date on which seat became vacant	Remarks
1.	Shri Bir Singh Mahato (Purulia – West Bengal)	30.05.2006	Resigned on 22.05.2006. Accepted by H.S. on 30.05.2006. Announcement was made in House on 25.07.2006.
2.	Shri Kondapalli Paidithalli Naidu	19.08.2006	Died on 19.08.2006. Obituary reference was made in the House on 21.08.2006.